

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.)
5183-5184/2014

No(s).

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

STATE OF U.P & ANR.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 28/07/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Pawan Upadhyay,Adv.
Ms. Sharmila Upadhyay,Adv.

For Respondent(s)

Mr.Rajeev Kumar Dubey,Adv.
Mr. Samar Vijay Singh,Adv.Mr.Uzmi Jameel Husain,Adv.
Mr. Shakil Ahmed Syed,Adv.

Mr. Subhasish Mohanty,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.5183/2014

The respondent No.2 has already filed the counter affidavit.
The respondent No.1 has failed to file the counter affidavit within
the period stipulated under the rules. Viewed thus, the matter
shall be processed for listing before the Hon'ble Court as per
rules.

Signature Not Verified

SLP(Crl.) No.5184/2014

Digitally signed by

POOJA SHARMA

Date: 2016.07.29

16:15:02 TLT

Reason:

The respondent Nos.1 & 2 have failed to file the counter
affidavit within the period stipulated under the rules.

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ITEM NO.25

-2-

SR5183-84/2014

Four weeks time as last chance is given to the Ld.counsel for
the petitioner to take fresh steps for the service of notice to the
unserved respondent Nos.3 & 4.

List the matter again on 08.09.2016.

(RAJESH KUMAR GOEL)
Registrar